

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-244(ND)/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2018.**


**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.**

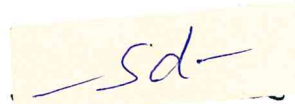
**SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
<b>Present:</b>		Mr. Kathpalia, Sr. Adv, Mr. Ritu Bhalla, Ms. Medha Sachdev, Advocates for the Petitioner.		
		Mr. Satender Singh, Mr. Mohit Puri, (for RP), Mr. Rana S. Biswas, Mr. Sunil Sharma, Mr. Brijesh Tamber, Mr. Avirup Benjamin, Mr. Gagan Deep Panwar, Mr. Gagan Chawla, Mr. Manish Das, Advocates for the Respondent.		

**ORDER**

Arguments has been part heard. To come up on 19<sup>th</sup> & 20<sup>th</sup> December, 2018 at 2:00 pm for further proceedings.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**